

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No.63 of 2014 &
IA No. 117 of 2014**

Dated 31st July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Enterprises Business Solutions Pvt. Ltd.
& Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1
Ms. Shikha Ohri for PSERC**

ORDER

Post the matter for hearing on **26.08.2014.**

**(Rakesh Nath)
Technical Member**

Ts/js

**(Justice M. Karpaga Vinayagam)
Chairperson**